

12.32½ hrs.

### MESSAGES FROM RAJYA SABHA

#### JAWAHARLAL NEHRU UNIVERSITY BILL

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th November, 1966, agreed to the following amendments made by the Lok Sabha at its sitting held on the 16th November, 1966, in the Jawaharlal Nehru University Bill, 1966:—

#### Enacting formula

1. That at page 1, line 1,—  
for "Sixteenth" substitute "Seventeenth".  
*Clause 1*
2. That at page 1, line 4,—  
for "1965" substitute "1966".  
*Clause 27*
3. That at page 10, line 32,—  
for "1965" substitute "1966".  
*Second Schedule*
4. That at page 12, line 5,—  
for "1965" substitute "1966".

- (ii) 'In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th November, 1966, agreed without any amendment to the Employees' State Insurance (Amendment) Bill, 1966, which was passed by the Lok Sabha at its sitting held on the 15th November, 1966.'

- (iii) 'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966, which has been passed by the Rajya Sabha at its sitting held on the 22nd November, 1966'.

12.34 hrs.

### POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH, BILL

#### AS PASSED BY RAJYA SABHA

**Secretary:** Sir, I lay on the Table of the House the Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966, as passed by Rajya Sabha.

12.34 ½ hrs.

### ESTIMATES COMMITTEE HUNDRED AND NINTH REPORT

**Shri C. M. Kedaria (Mandvi):** I present the Hundred and Ninth Report of the Estimates Committee on action taken by Government on the recommendations contained in the sixty-sixth Report of the Estimates Committee on the erstwhile Ministry of Labour and Employment—Dock Labour Boards of Calcutta, Madras and Bombay.

12.34½ hrs.

### PUBLIC ACCOUNTS COMMITTEE SIXTY-THIRD REPORT

**Shri Morarka (Jhunjhunu):** I present the Sixty-third Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1964-65. Audit Report (Civil), 1966 and Audit Report (Commercial), 1966 relating to the Ministries of Transport and Aviation (Department of Transport

and Shipping) and Works, Housing and Urban Development.

डा० राम मनोहर लोहिया (फर्रुखाबाद):  
मुरारका साहब ने इस रपट में किन किन विषयों पर रहस्य खोले हैं और इतनी देर क्यों रपट देने में लगी है ?

Mr. Speaker: That will be circulated to Members. I cannot ask him now to read that.

डा० राम मनोहर लोहिया : इतना मालूम हो जाना चाहिये ज्यादा नहीं तो कि किन किन विषयों पर इन्होंने रहस्य खोला है और किन किन मंत्रियों का रहस्य खोला है ?

12.35 hrs.

CORRECTION OF ANSWER TO S.Q.  
NO. 298 RE: SUPER BAZARS

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shyam Dhar Misra): Some inadvertent mistakes were made in compiling Annexure I, appended to the Statement laid on the Table of the House in response to Starred Question No. 298 scheduled for reply on the 15th November, 1966. The annexure listed 17 stores, whereas the total number should have been 19. While Serial No. 17, (Super Bazar, Hyderabad), should have been omitted, 3 more department stores namely, at Madurai, Coimbatore and Trivandrum which had come up should have been included. A revised statement showing the names of department stores opened by the 15th of November, 1966 is placed on the Table of the House.

The question, however, had not come up for oral answer.

Sd/- (S. D. MISRA)

STATEMENT

NO. OF DEPARTMENT STORES OPENED IN DELHI AND OTHER PLACES OF INDIA AND THEIR NAMES AS ON 15TH NOVEMBER, 1966.

Delhi

1. Super Bazar.
2. Apna Bazar.
3. Coops.

Bihar

4. Department Store, Dhanbad.

Kerala

5. Co-operative Department Store, Ernakulam.
6. Consumer Super Market, Kottayam.
7. Super Market, Trivandrum.

Madhya Pradesh

8. Sahkari Bazar, Bhopal.
9. Sahakari Bazar, Indore.

Madras

10. Kamdhenu, South Madras.
11. Department Store, Tiruchirappalli.
12. Co-operative Super Market, Madurai.
13. Co-operative Department Stores, Coimbatore.

Jammu & Kashmir

14. Department Store, Srinagar.

Punjab

15. Super Market, Ludhiana.
16. Co-operative Super Market, Jullundur.

Uttar Pradesh

17. Department Store, Dehradun.

West Bengal

18. Samavayika, Calcutta.

Mysore

19. Department Store, Bangalore.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, in regard to item 8—we have got a copy of the statement from the Notice Office; according to your instructions, they are being sup-